



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **1079** - LD (Estt) of 2019.
Dated : 07 - 03 - 2019.

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In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Ajaz Ahmad Monga, Legal Assistant presently posted in the office of Conservator of Forest, North Circle Sopore is transferred and posted in the office of Chief Engineer, EM&RE, Kashmir relieving Mr. Mohammad Tariq Dar from his additional charge;
2. Mr. Muddasar Hussain Choudhary, Legal Assistant presently posted in the Directorate of State Motor Garages, J&K is transferred and posted in the Directorate of Industries and Commerce, Jammu vice Smt. Rajni Bala;
3. Smt. Rajni Bala, Legal Assistant presently posted in the Directorate of Industries and Commerce, Jammu is transferred and posted in the State Pollution Control Board, Jammu;
4. Mr. Jahangir Rasool, Junior Legal Assistant presently posted in the Directorate of Handicrafts, J&K is transferred and posted in the School Education Department;
5. Ms. Shahzada Bano, Junior Legal Assistant presently posted in the District Litigation Office, Srinagar is transferred and posted in the office of Chief Engineer, Mechanical Kashmir; and
6. Mr. Mohd Zayied, Junior Legal Assistant presently posted in the office of Principal Indra Gandhi Dental College, Jammu is transferred and posted in the J&K State Sports Council.

The above said officials shall be deemed to have been relieved from the date of issuance of this Order.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

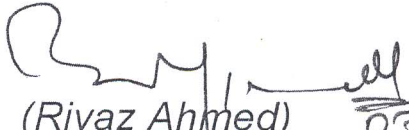
No: - LD (Estt) 2018/P-BN.
Copy to the:-

Dated: 07 - 03 - 2019.

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary to Government, School Education Department.
3. Chief Engineer, EM&RE, Kashmir

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4. Chief Engineer, Mechanical Kashmir.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Director, Industries and Commerce, Jammu.
7. Director, State Motor Garages, J&K Jammu..
8. Director Litigation, Kashmir.
9. Director Handicrafts, J&K Jammu.
10. Principal, Indra Gandhi Dental College, Jammu.
11. Conservator of Forest, North Circle, Sopore.
12. Secretary, J&K State Sports Council, Jammu.
13. Secretary, J&K State Pollution Control Board, Jammu.
14. Private Secretary to the Hon'ble Advisor (SK) for information of the Hon'ble Advisor.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
16. Concerned officials for compliance.
17. Government order file.
18. File concerned.


(Riyaz Ahmed) 07.03.2019
Deputy Legal Remembrancer.
Ok
07.03.2019